

**GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA**

**UNSTARRED QUESTION NO.2582  
TO BE ANSWERED ON 12<sup>th</sup>MARCH 2018**

**NEET Exam**

**2582. SHRI ANTO ANTONY:**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- a) whether it is a fact that the students of the National Institute of Open Schooling (NIOS) have been barred from appearing for the National Eligibility-cum-Entrance Test (NEET);
- (b) if so, the details thereof;
- (c) whether the Government has received any complaint in this regard; and
- (d) if so, the details thereof and the response of the Government thereto?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT**

**(SHRI UPENDRA KUSHWAHA)**

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(a) & (b): The National Eligibility-cum-Entrance Test (NEET) is regulated in terms of the Medical Council of India (MCI) Regulations, namely, "Regulations on Graduate Medical Education, 1997", as amended from time to time. The MCI has made certain amendments to the said Regulations vide their Notification No.MCI-34(41)/2017-Med./169873 dated 22<sup>nd</sup> January, 2018. The following proviso has been added in sub clause 4(2)(a) of the said Regulation;

*"Provided that two years of regular and continuous study of Physics, Chemistry, Biology/Biotechnology taken together shall be required at 10+2 level for all the candidates. Candidates who have passed 10+2 from Open Schools or as Private candidates shall not be eligible to appear for National Eligibility-cum-Entrance Test. Furthermore, study of Biology/Biotechnology as an Additional Subject at 10+2 level also shall not permissible."*

(c) & (d): Writ Petitions have been filed by some private individuals in the High Court of Delhi against the various amendments made to the "Regulations on Graduate Medical Education, 1997" vide Notification dated 22<sup>nd</sup> January, 2018. The Hon'ble High Court of Delhi vide its interim orders dated 26<sup>th</sup> February, 2018 in W.P(C) No. 1813 of 2018 and dated 28<sup>th</sup> February, 2018 in W.P.(C) NO.1906 of 2018 and other connected matters has, inter-alia, permitted the candidate from National Institute of Open Schooling (NIOS)/ State Open Schools to submit their applications form for NEET (UG), 2018.

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